

**Title:** Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2000 (Amendment of the Schedule)

**16.00 1/2 hrs.**

SHRI MADHAB RAJBANGSHI (MANGALDAI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950. "

*The motion was adopted.*

SHRI MADHAB RAJBANGSHI : Sir, I introduce the Bill.

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